

(SHRI F. H. MOHSIN): (a) According to the information furnished by the Government of Uttar Pradesh, one student, two others who were earlier students of the Aligarh Muslim University and an employee of the Aligarh Muslim University students Union were detained under the MISA with a view to prevent them from acting in any manner prejudicial to the maintenance of public order.

(b) The maximum period for which any person may be detained under the MISA is twelve months from the date of detention.

Progress of Basic Industries

1669. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of PLANNING be pleased to state:

(a) whether the Monitoring and Evaluation Unit to assess the progress of basic industries in the country has since been constituted; and

(b) if so, the names and designation of the officers representing on it?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) (1) Shri V. G. Rajadhyaksha, Chief Consultant.

(2) Shri B. R. Sule, Consultant.

(3) Dr. H. C. Bijawat, Consultant.

Development of Metropolitan Cities

1670. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has undertaken a study to evolve a policy and strategy regarding development of metropolitan cities with stress on metropolitan regional planning; and

(b) if so, what is the progress made in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) A statement is laid on the Table of the House.

Statement

The strategy for the development of metropolitan cities in the context of Metropolitan Regional Planning has been indicated in successive Five Year Plan. Policies and measures have been suggested to reduce the pressure of population on such cities. Preparation and formulation of Metropolitan Regional Plans for specific areas and their implementation are however, the responsibility of the State Governments and of the local authorities concerned.

In the Draft Fifth Plan, a provision of Rs. 250 crores has been proposed in the Central sector for implementation of urban development projects of national importance. The provision would supplement the efforts of the State Governments and local bodies in implementing programmes relating to Metropolitan cities.

भारत में विदेशी पूंजी निवेश की संभावनाओं का पता लगाना

1671. श्री पंडरीनाथ सीतारामजी पाटिल : क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में न्यूयार्क की अपनी यात्रा के दौरान उन्होंने अमरीका के औद्योगिक उपक्रम तथा वित्तीय संसाधनों के प्रतिनिधियों के साथ भारत में निवेश की संभावनाओं के सम्बन्ध में बातचीत की थी ;

(ख) क्या भारत में निमित्त वस्तुओं को प्राथमिकता देने का सिद्धान्त उनके समक्ष स्पष्ट किया गया था ;